

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 546 of 2015**

Sheela Devi & Others

...

Appellants

-versus-

TATA AIG General Insurance Co. Ltd. & Another ...

Respondents

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

4/ 26.03.2021 On the request made by Mr. Saibal Kumar Laik, learned counsel appearing for the appellants, this case is adjourned.

(Ananda Sen, J.)

Kumar